

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 217
CP-63/ND/2022

IN THE MATTER OF:

Pawan Kumar Pahuja & Anr.

... **Applicant/Petitioner**

Versus

Satish Kumar Saini & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 16.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENT:

For the Applicant : Adv. Kaveesh Nair, Adv. Somesh Tiwari

For the Respondent : Adv. Vipul Saini, Adv. Dhruv Chawla for R-1 to 5

ORDER

Due to paucity of time, the matter is re-notified to 21.04.2023.



COURT OFFICER